GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:5860 ANSWERED ON:03.05.2002 LOAN TO GUJARAT GOVT. BY ASIAN DEVELOPMENT BANK CHANDRESH PATEL KORDIA

Will the Minister of FINANCE be pleased to state:

- (a) whether the Asian Development Bank has sanctioned a loan of Rs. 362 crore to resolve the problem of drinking water of Gujarat; and
- (b) if so, the amount received out of it so far and the amount spent out of its and the date by which the remaining amount will be received alongwith the manner in which this amount is likely to be spent?

Answer

MINISTER OF STATE FOR FINANCE (SHRI GINGEE N. RAMACHANDRAN)

- (a) The loan approved by Asian Development bank in March 2001 for Gujarat Earthquake Rehabilitation and Reconstruction Project includes a component of about Rs. 362 crores to repair and replace damaged pipes, pump stations and water supply from both tube wells and regional systems to restore water for urban and rural users. In addition, about Rs. 150 crores has also been allocated for reconstruction of water distribution systems in the four towns, Bhuj, Rapar, Anjar and Bachau and for the municipal corporations of Ahmedabad, Jamnagar, Vadodara and Rajkot and others under the Project.
- (b) About Rs. 150 crores worth of works have been approved and initiated. Out of which about Rs. 20 crores has been disbursed. The assistance from ADB is received on reimbursement basis, based on the claims applications lodged by the Project authorities. The loan closing date for the Project is 30th June, 2004.